

from Rs. 50 to Rs. 50 per 1000 cubic metres of gas and to this would be added a premium of Rs. 26 to recoup the under-recoveries on well-head price for the past supplies bringing the revised well-head price to Rs. 106 per 1,000 cubic metres. In addition there will be charges on account of royalty and sales tax and on account of transportation where also a premium will be added to recoup past under-recoveries and this will differ from consumer to consumer.

(b) Yes. Sir.

(c) and (d) The Award of Dr. V.K.R.V. Rao on Price of Ankleshwar/Cambay Gas stipulated that a new price be fixed for gas after 31-3-1971 for the next five years after undertaking a thorough review of the actual position regarding output, outlay and demand during the period covered by the Award. In terms of this Award the Oil and Natural Gas Commission undertook such a review and wrote to the various consumers indicating the new price formulated and requesting for their concurrence. Discussions between the Oil and Natural Gas Commission and the consumers are still continuing.]

गोरखपुर में सेवई गांव के निकट रक्षा विमान का दुर्घटनाग्रस्त होना

529. श्री नागेश्वर प्रसाद शाही :

श्री सीताराम सिंह :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लगभग चार मास पूर्व रक्षा सेवा का एक विमान जो गोरखपुर हवाई अड्डे से उड़ा था, हवाई अड्डे से लगभग पांच मील की दूरी पर सेवई गांव में दुर्घटनाग्रस्त हो गया था ;

(ख) क्या यह दुर्घटना विमान की मशीनरी में खराबी आ जाने से हुई थी अथवा इसका कोई अन्य कारण था ;

(ग) दुर्घटना के कारण हुई जनधन की हानि का यौरा क्या है, और

(घ) क्या सरकार द्वारा नागरिक क्षेत्रों में स प्रकार की दुर्घटनाओं को रोकने के सम्बन्ध में कोई उपचारी कदम उठाये गये हैं ?

DEFENCE AIRCRAFT CRASH IN SEVAI VILLAGE NEAR GORAKHPUR

529. SHRI NAGESHWAR PRASAD SHAHI:

SHRI SITARAM SINGH:

Will the Minister of DEFENCE/ TSTF fī'f be pleased to state:

(a) whether it is a fact that about four months back an aircraft of the Defence Services which took off from the Gorakh-pur aerodrome, crashed in Sevai village, about five miles from the aerodrome;

(b) whether the accident occurred due to mechanical defects in the plane or due to some other reasons;

(c) the details of the losses caused to life and property due to this accident; and

(d) whether any remedial steps have been taken by Government to avert such accidents in civilian areas?!

रक्षा मंत्री (श्री जगजीवन राम) :

(क) 24 अक्टूबर, 1970 को गोरखपुर के निकट सेवई गांव में भारतीय वायु सेना का एक विमान दुर्घटनाग्रस्त हुआ था ।

(ख) दुर्घटना का सुनिश्चित कारण पता नहीं लग सका है । उपलब्ध प्रमाणों से सम्भवतः मशीन की खराबी प्रतीत होती थी ।

(ग) दुर्घटना के परिणाम स्वरूप पाइलट प्लाइंग अफसर एस० टी० पोवर की मृत्यु हो गई थी । विमान पूरी तरह से नष्ट हो गया था । सेवई गांव के श्री केशव प्रसाद सिंह को 500 रु० के लगभग की खड़ी फसल नष्ट हो गई थी ।

(घ) नागरिक क्षेत्रों के ऊपर से उड़ानों को नियंत्रित करने के लिए पहले से ही अनुदेश हैं ।

f[THE MINISTER OF DEFENCE/ TCT ?f?f

(SHRI JAGJIVAN RAM): (a) An

IAF aircraft crashed in Sewai village near Goiahpur on 24th October, 1970.

(b) The precise cause of the accident could not be established. The available

ff] English translation.

evidence showed a possible mechanical malfunctioning.

(c) As a result of the accident Pilot, Fg. Offr. S. T. Powar was killed. The air craft was completely destroyed. Crops of Shri Keshav Prasad village Sewai estimated at Rs. 500 were damaged.

(d) Instructions already existt regulating [lights over populated areas.]

FINANCE OF SCHEMES BY HOUSING CORPORATION

530. SHRI G. R. PATIL: SHRI K.

L. N. PRASAD:

Will the Minister of WORKS AND HOUSING/ foftTTT 3TIC Wn^fvT Heff be pleased to state:

(a) whether the Housing Corporation has so far made any commitment to finance any scheme since it was set up;

(b) if not, the reasons therefor;

(c) whether¹, the Managing Director for this Corporation has been appointed;

(d) whether any procedures for its operation have been evolved; and

(e) the names of the States which have sponsored projects in this regard and the likely cost thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING/ निर्माण और आवास मंत्रालय में राज्य मंत्री

(SHRI I. K. GUTRAL): (a) Yes.

(b) Does not arise.

(c) Appointment is expected to be made shortly.

(d) The Corporation is in the process of evolving suitable procedures for efficient functioning. Guidelines, however, have been issued to the States to help them in the preparation of schemes.

(e) Projects have so far been received by the Corporation from the States of Andhra Pradesh, Gujarat, Kerala, Mysore, Madhya Pradesh, Maharashtra, Rajasthan, Tamil Nadu, Uttar Pradesh, West Bengal, Punjab, Harvana, Himachal Pradesh, Goa, Daman and Diu and Pondicherry. These projects envisage a total investment of over Rs. 5(10 crores including a seed capital of about Rs. 140 crores required from the Housing and Urban Development Finance Corporation.

AGITATION BY FARMERS AROUND TILPAT AIR FORCE RANGE

531. SHRI SITARAM JAIPURIA: Will the Minister of DEFENCE/ TSTT *f^ be pleased to state:

(a) whether it is a fact that the farmers in the area around Tilpat Air Force Range have launched an agitation for the removal of the Range;

(b) whether it is also a fact that some persons were killed as a result of unburst shells thrown by the Air Force planes during its exercises; and

(c) whether the Government is contemplating to shift the range and if so, when?

THE MINISTER OF DEFENCE/ TSTT

*T<ji (SHRI JAGJIVAN RAM): (a) and

(b) No, Sir.

(c) There is a suggestion from the Director General of Civil Aviation to shift the Range on account of the introduction i:i out civil aviation services of the Jumbo jet aircraft. This can be done only when a suitable alternate site is secured.

RESEARCH CELL TO REDUCE THE TREATMENT PERIOD OF TUBERCULOSIS

532. SHRI SITARAM JAIPURIA: Will the Minister of HEALTH AND FAMILY PLANNING/ स्वास्थ्य और परिवार नियोजन HST be pleased to state:

(a) whether it is a fact that the Tuberculosis Association of India has set up a research cell to find out combination of drugs to reduce the treatment period of tuberculosis;

(b) if so, the progress so far made by search cell in this connection; and

(c) the assistance being given by the Central Government to the Tuberculosis Association for this project

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY

PLANNING/ स्वास्थ्य और परिवार नियोजन

*jdMiT H 3T *{# (SHRI A. K. KISKU): (a) In December, 1969, the Tuberculosis Association of India had constituted a Re-ii Committee consisting of the local members of the Standing Technical Com-mittet of the Association. This Committee has suggested a research project to determine whether the administration of